

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/2013(Pt.)/8904 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 7th September, 2024.

Sub: **Casual leave.**

Ref:- Letter No. JJA/8375/2024 dated 29.08.2024.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **casual leave on 29.08.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office, during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR(VIGILANCE)

Memo No.HC.VII-87/2013(Pt.)/8905 /A, dated , 07-09-2024

Copy to :

✓ The Project Manager, Gauhati High Court.

to

JT. REGISTRAR(VIGILANCE)

Quita